# IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI COURT-V

<u>Item No.-307</u> IB - 2728/ND/2019

## IN THE MATTER OF:

M/s. Om Logistics Ltd.

Vs

M/s. Servel India Pvt Ltd.

....Applicant

....Respondent

## SECTION

Under Section 9 of IBC, 2016

Order delivered on 14.11.2019

## CORAM:

SHRI ABNI RANJAN KUMAR SINHA HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA, HON'BLE MEMBER (TECHNICAL)

## PRESENT:

For the Applicant

: Adv. Mahe Zehra

For the Respondent

## **ORDER**

Ld. Counsel appeared on behalf of the Corporate Debtor undertakes to file Vakalatnama during the course of the day. List for 04.12.2019 by which time reply may also be filed after serving advance copy to the petitioner.

(SUMITA PURKAYASTHA)
MEMBER (T)

(ABNI RANJAN KUMAR SINHA) MEMBER (J)

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